

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

**Subject:- Modification to Order No. 1563 of 2022/RG dated
21.11.2022**

ORDER

No.: 1634 of 2022/RG

Dated: 02.12.2022

In the interest of administration and smooth functioning of the judicial work, Hon'ble the Chief Justice has been pleased to make the modification in the High Court Order No. 1563 of 2022/RG dated 21.11.2022 to the following extent:

Shri Shafiq Mushtaq Lone, Additional Mobile Magistrate (Traffic), Srinagar and Shri Raja Arshad Hamid, 3rd Addl. Munsiff, Srinagar, shall swap their place of posting with immediate effect.

By Order

(Sanjeev Gupta)
Registrar General

No: 41845-52/RG/GS

Dated: 02.12.2022

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. Justice Tashi Rabstan, Administrative Judge for District Srinagar.
.....for kind information of their Lordships.
3. Principal District and Sessions Judge, Srinagar.
4. Shri Shafiq Mushtaq Lone, Additional Mobile Magistrate (Traffic), Srinagar.
5. Shri Raja Arshad Hamid, 3rd Additional Munsiff, Srinagar.
.....for information and necessary action.
6. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of High Court of J&K and Ladakh.
7. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
8. Order file.

Registrar General